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### **Competition Commission of India [2]**

*Air Works India (Engineering) (P) Ltd. v. GMR Hyderabad International Airport Ltd.*, (Ravneet Kaur, Chairperson, Anil Agrawal, Member, Sweta Kakkad, Member and Deepak Anurag, Member), [2025 SCC OnLine CCI 80](#)

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### **Securities and Exchange Board of India [5]**

*ASK Wealth Advisors Private Ltd., In re*, [2024 SCC OnLine SEBI-IG 6](#)

*Jagatjit Industries Ltd., In re*, [2024 SCC OnLine SEBI-IG 7](#)

*K.J. Joseph & Thomas John, In re*, [2024 SCC OnLine SEBI-IG 4](#)

*Mangalkari Asset Investment AIF, In re*, [2024 SCC OnLine SEBI-IG 5](#)

*Share India Securities Ltd., In re*, [2024 SCC OnLine SEBI-IG 3](#)

### **Central Rules [4]**

[Petroleum and Natural Gas Regulatory Board \(Authorizing Entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Networks\) amendment Regulations, 2025 \(1\)](#)

[Petroleum and Natural Gas Regulatory Board \(Authorizing Entities to Lay, Build, Operate or Expand Petroleum and Petroleum Products Pipelines\) amendment Regulations, 2025 \(1\)](#)

[Petroleum and Natural Gas Regulatory Board \(Authorizing Entities to Lay, Build, Operate or Expand Natural Gas Pipelines\) amendment Regulations, 2025 \(1\)](#)

[Electricity \(Amendment\) Rules, 2025](#)

### **Central Notifications [5]**

[Ministry of Commerce and Industry \[Notification No. 30/2025-26\]](#)

[Ministry of Petroleum and Natural Gas \[F. No. PNGRB/Comm/7Misc \(5\)/2025 \(E-5734\)/01\]](#)

[Ministry of Petroleum and Natural Gas \[F. No. PNGRB/Comm/7Misc \(5\)/2025 \(E-5734\)/02\]](#)

[Ministry of Petroleum and Natural Gas \[F. No. PNGRB/Comm/7Misc \(5\)/2025 \(E-5734\)/03\]](#)

[Ministry of Power \[Electricity \(Amendment\) Rules, 2025 Noti. No. G.S.R. 688\(E\)\]](#)

## **State Acts [5]**

Goa Municipalities (Amendment) Act, 2015  
Goa Housing Board (Registration, Allotment and Sale of Plots) (Repeal) Regulations, 2016  
Goa Housing Board (Registration, Allotment and Sale of Tenements) (Repeal) Regulations, 2016  
Goa Regularisation of Unauthorized Construction (Amendment) Ordinance, 2016  
Uttar Pradesh Entitlement to Pension and Validation Ordinance, 2025

## **State Rules and Scheme [44]**

Financial Assistance Scheme for Persons with Benchmark Disabilities having High Support Needs  
Dispatch Rider Recruitment Rules, 2025 in the Directorate General of Home Guards, Government of NCT of Delhi  
Yuva Srujan Puraskar (Navsarjan Chetana Puraskar) (1)  
Financial Assistance to facilitate community level action for growth of agriculture and for preparing conservation management plan of community forest resources  
Financial Assistance to Participate and Organize Exhibition cum Sale, Fairs and Workshop Camp as Udyog Adhar Yojana  
State Cultural Award for Institution for outstanding performance in the field of Art and Culture (1)  
Scheme to provide Scholarships to students seeking education outside Goa in any field of Art and Culture (1)  
D.D. Kosambi Research Fellowship Scheme (3)  
Kala Gaurav Puraskar Scheme  
Gomant Vibhushan Award  
Scheme for subsidy grant for installation of Solar Water Heating Systems (SWHS) (1)  
Scheme to provide Assistance to the Sports Clubs maximum up to Rs. 1,00,000/- per annum to organize the Tribal/SC Sports/Tournament or Annual Sports/Tournaments  
Publicity and Marketing in Fisheries  
Consolidated Sinking Fund Scheme (4)  
Guarantees Redemption Fund Scheme (2)  
Scheme for setting up of Gymnasiums in jurisdiction of local bodies for the benefit of Youth  
Scheme for issue of the Sports Equipments/Kit/Costume to meritorious Sportspersons and to Government and Government Aided Educational Institutions in the State  
Goa State Subsidy to the Existing Permit Holders for Fitment of Digital Fare Meter on Tourist Taxis Scheme, 2015  
Goa State Cultural Award Scheme (1)  
Short Scheme for Mission Rabies (Amended)  
Subsidy for custom service in agriculture (3)  
Goa State Financial Relief Scheme for Sick Industrial Units, 2016  
Goa Yuva Samvad Yojan  
Goa Scheme of Financial Assistance for Films 2016 (for the production of Feature Films in Konkani and Marathi and Non-Feature Films including short films and Documentaries in Konkani,

- Marathi, English and Hindi). The scheme shall be implemented through the Entertainment Society of Goa
- Goa Land Development and Building Construction (Amendment) Regulations, 2016
- Goa Housing Board (Registration, Allotment and Sale of Tenements) (Repeal) Regulations, 2016
- Goa Housing Board (Registration, Allotment and Sale of Plots) (Repeal) Regulations, 2016
- Goa Industrial Development Corporation Allotment (First Amendment) Regulations, 2016
- Goa Industrial Development Corporation Transfer and Sub-Lease (First Amendment) Regulations, 2016
- Goa (Rules for admission to post-graduate degree and diploma courses of the Goa University at the Goa Medical College) (Second Amendment) Rules, 2015
- Goa Motor Vehicles (Amendment) Rules, 2015 (2)
- Goa Land Revenue (Record of Rights and Register of Cultivators) (Amendment) Rules, 2016
- Government of Goa, Captain of Ports Department, Group 'A', Gazetted, Non-Ministerial post, Recruitment Rules, 2016 (1)
- Government of Goa, Captain of Ports Department Group 'A', Gazetted, Non-Ministerial post, Recruitment Rules, 2016
- Goa Panchayat Raj (Conditions of Service of State Election Commissioner) (Seventh Amendment) Rules, 2016
- Government of Goa, Public Works Department, Group 'A', Gazetted post, Recruitment Rules, 2016
- Government of Goa, Department of Handicrafts, Textile and Coir, Group 'C', Non-Gazetted, Non-Ministerial post, Recruitment Rules, 2016
- Government of Goa, Department of Handicrafts, Textile and Coir, Group 'C', Non-Ministerial, Non-Gazetted post, Recruitment Rules, 2016
- Government of Goa, Directorate of Printing and Stationery, Group 'C', Non-Ministerial, Non-Gazetted posts, Recruitment (First Amendment) Rules, 2016
- Goa (Rules for admission to post-graduate degree and diploma courses of the Goa University at the Goa Medical College) (Third Amendment) Rules, 2016
- Goa Government General Pool Residential Accommodation Allotment (Ninth Amendment) Rules, 2016
- Goa Housing Board (Registration, Allotment and Sale of Tenements) (First Amendment) Rules, 2016
- Goa State Pollution Control Board (Qualifications and other Terms and Conditions of Service of the Chairman and Member-Secretary) Rules, 2016
- Goa Panchayats (Gram Sabha Meetings) (First Amendment) Rules, 2016

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